

The applications are rejected for one or more reasons indicated below :

(a) Annual income of the applicant exceeds Rs. 5000.

(b) Imprisonment suffered by the freedom fighter is less than 6 months.

(c) Does not belong to eligible categories as specified in the scheme.

(d) Not an eligible member of the family of deceased freedom fighter etc.

प्रधान मंत्री सचिवालय में समयापार भत्ते की राशि में वृद्धि

5375. श्री हुकूम चन्द कछवाब : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके सचिवालय में काम करने वाले कर्मचारियों के समयापार भत्ते की राशि में वर्ष 1972-73 में वर्ष 1970-71 तथा 1971-72 की तुलना में काफी वृद्धि हुई है ; और

(ख) यदि नहीं, तो उक्त वित्तीय वर्षों में वर्षवार, समयापार भत्ते पर कितनी राशि व्यय की गई ?

प्रधानमंत्री परमाणु उर्जा मंत्री, इलेक्ट्रॉनिक्स मंत्री तथा अंतरिक्ष मंत्री (श्रीमती इन्दिरा गांधी) : (क) और (ख). पिछले तीन वर्षों में प्रधान मंत्री सचिवालय में काम करने वाले कर्मचारियों को दिए गए समयापार भत्ते पर इस प्रकार खर्च हुए :—

1970 71—1,29,768.00 रु.

1971-72—1,37,246.00 रु.

1972-73—1,43,278.00 रु.

इसमें अपेक्षाकृत थोड़ी वृद्धि मुख्यतः वार्षिक वृद्धि तथा महंगाई भत्ते की बढ़ी हुई दरों के कारण हुई, जिनके परिणामस्वरूप समयापार भत्ते की दरों के स्लैब भी बढ़ गए।

मंत्रालय में अस्थायी कर्मचारी

5376. श्री हुकूम चन्द कछवाब : क्या गृह मंत्री यह बताने की कृपा करेंगे कि उनके मंत्रालय में ऐसे कर्मचारियों की संख्या क्या है जो 5 वर्ष से अधिक नौकरी करने के पश्चात् भी अस्थायी बने हुए हैं ?

गृह मंत्रालय में उप-मंत्री (श्री एफ. एच. मोहम्मद) : सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जायेगी।

Manufacture and Export of sophisticated data processing machines

5377. SHRI K. BALAKRISHNAN : Will the Minister of ELECTRONICS be pleased to state :

(a) whether India is manufacturing sophisticated Data Processing Machines which are also used in Computer System, if so, the main types of these machines ;

(b) whether these India-built machines, are being exported ;

(c) the names of the countries using India-built Data Processing Machines ;

(d) the value of exports of main types of India-built Data Processing Machines exported during 1970-71, 1971-72 and 1972-73; and

(e) the steps being taken by the Government to boost the export of these machines from India?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) A wide variety of Computer systems and associated equipment are being manufactured both in the public and private sectors. The Electronics Corporation of India Ltd., (a wholly owned Central Government undertaking) Hyderabad, manufactures TDC-12 and TDC-312 systems while International Computers Ltd. (ICL) manufactures 901. A systems with the associated peripherals such as Card readers, line printers and tape transports. In addition a range of off-line equipment

such as Key punches and Sorters etc. are also being manufactured indigenously by ICL and IBM (India) Ltd.

(b) Key-punches and Unit Record Machines such as punches, verifiers, sorters etc. are being exported.

(c) Exports are taking place to a large number of countries including Japan, Australia, New Zealand, Thailand, France, Vietnam, Indonesia, Singapore, Germany, Sweden, Italy, Switzerland, Belgium, Philippines, Malaysia, Nepal, etc.

(d) The value of export (in lakhs) during the last three years is :

| | 1970-71 | 1971-72 | 1972-73 |
|-----|---------|---------|---------|
| Rs. | 198.41 | 170.70 | 204.98 |

(e) A wide range of incentives, available for exports, are also extended to the Data Processing equipment. Export of Computer 'software' is also included as an item in the trade protocols negotiated with a number of countries. In addition, an Export Processing Zone exclusively meant for electronic items, is being set up at Santa Cruz near Bombay.

Sanskrit Programmes at Rajasthan Radio Stations

5378. SHRI AMARSINH CHAUDHARI :
SHRIMATI SAVITRI SHYAM :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the attention of Government has been drawn to the Press Report dated the 26th November, 1973 that some Sanskrit Pandits of Bikaner have drawn the attention of the Union Minister for Information and Broadcasting towards the injustice being done and indifferent attitude being shown for the Sanskrit Programme at Rajasthan Radio Stations;

(b) whether they have demanded a thorough enquiry into the matter; and

(c) if so, the action taken or proposed to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir, but according to a report appearing in the Dak Edition of Hindi Daily "Hindustan" dated 5-12-73, the Rajasthan branch of the Sanskrit Sammelan has suggested that (i) the broadcast of the fortnightly news review in Sanskrit be revived, (ii) experienced artists of Sanskrit be given opportunities to broadcast, and (iii) a Committee be formed to bring about improvements in Sanskrit programmes.

(b) No, Sir.

(c) (i) It is not proposed to revive the broadcast of the fortnightly news review in Sanskrit from the Jaipur Station, because there is hardly any listening to it.

(ii) Bookings for Sanskrit programmes at Jaipur are given by rotation to a panel of artists which at present consists of 54 artists.

(iii) There is already a Central Programme Advisory Committee for Sanskrit.

Imposters posing as C.B.I. officials arrested at Aligarh and other places

5379. SHRI AMARSINH CHAUDHARI : Will the PRIME MINISTER be pleased to state .

(a) whether some persons have been arrested at Aligarh and other parts of the country who were posing themselves as the officials of the C. B. I. ;

(b) if so, who are those persons and the action taken against them;

(c) whether during their search, various types of forms and stamps etc. belonging to C. B. I. have also been found from them; and

(d) if so, whether the Government are aware that some persons belonging to C. B. I. were also active with them; and if so, the action taken to root out such activities ?